25-09-2026

Public Announcement

(English Newspaper)

Business Line - All Kerala

(Malayalam Newspaper)

Thiruvananthapuram, Kottayam

Ernakulam / Kochi

and Thrissur Editions

FORM A - PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JOSCO GOLD CORPORATION PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate person	**JOSCO GOLD CORPORATION PRIVATE LIMITED**
2.	Date of incorporation of corporate person	24/08/2006
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Kerala and Lakshadweep under the Companies Act, 1956/2013
4.	Corporate Identity No. / Limited Liability Identity Number of corporate person	U36911KL2006PTC019767
5.	Address of the registered office and principal office (if any) of corporate person	IX/318-B, Josco Complex M.C. Road, kottayam, Kerala, India, 686001
6.	Liquidation commencement date of corporate person	**22.09.2026**
7.	Name, Address, E-mail Address, Telephone number and the Registration number of the Liquidator	Rajmohan R, Insolvency Professional (IBBI/IPA-001/IP-P-02331/2020-2021/13517) AFA Valid 30.06.2027 ADDRESS: - Rajbhavan, Krishnapuram St No 6, HS 175A & 514-12/1, Ollukkara, Thrissur- 680655. EMAIL: fcarajmohan@gmail.com Mobile: 9946823989
8.	Last date for submission of claims	**22.10.2026**

Notice is hereby given that the **JOSCO GOLD CORPORATION PRIVATE LIMITED** has commenced voluntary liquidation on 22.09.2026

The stakeholders of **JOSCO GOLD CORPORATION PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22.10.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: THRISSUR
Date: 24.09.2026

CA Rajmohan R (-Sd-)
Name and Signature of the Liquidator:
(IBBI/IPA-001/IP-P-02331/2020-2021/13517) AFA Valid up to 30.06.2027

RAJMOHAN R FCA ACS IP RV CAIIB DISA * IBBI/IPA-001/IP-P-02331/2020-2021/13517 * INSOLVENCY PROFESSIONAL *